

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: IMP POWERS LIMITED Date of Commencement of Liquidation: 19-12-2023; List of Stakeholders as on Date: 17-02-2024; Name of IP: Ravindra Kumar Goyal; Process Number: 1; Last 5 digit of registration number: 13098

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs								NA
2	Liquidation costs incurred till date								NA
3	Secured financial creditors	8	4730888249.65	8	4721986465.28			8901784.37	<a href="#">Annexure 3</a>
4	Unsecured financial creditors	12	494367657	12	441726723.5			52640933.512	<a href="#">Annexure 4</a>
5	Operational creditors (Workmen)	13	29693700	0	0			29693700	<a href="#">Annexure 5</a>
6	Operational creditors (Employees)	125	55971979.00	125	7558576.50			48413402.5	<a href="#">Annexure 6</a>
7	Operational creditors (Government Dues)	9	352911110.90	9	53566560.81			299344550.1	<a href="#">Annexure 7</a>
8	Operational creditors (other than Workmen, Employees and Government Dues)	143	1350401016.87	143	803631604.47			546769412.4	<a href="#">Annexure 8</a>
9	Other stakeholders, if any (other than financial creditors and operational creditors)	1	5307704.00	1	5200000.00			107704	<a href="#">Annexure 9</a>
Total		311	7019541417.41999 9	298	6033669930.56	0	0	985871486.882	